

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No.312**  
480/252/ND/2020

**IN THE MATTER OF:**

Akanksha Gartex Private Limited

.....APPLICANT/PETITIONER

Vs.

Registrar of Companies

.....RESPONDENT

**SECTION**

U/s 252 Companies Act 2013

**Order delivered on 03.03.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Adv. Ashutosh Gupta, Adv. Gaurav Rana  
Adv. AJitesh Kumar

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **15.03.2023.**

**-SD-**  
**(Court Officer)**